

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1461
ANSWERED ON:04.03.2011
RAIDS ON CWG AND IPL OFFICIALS
Dhruvanarayana Shri R. ;Mahant Dr. Charan Das

Will the Minister of FINANCE be pleased to state:

- (a) whether preliminary investigation have indicated financial irregularities in the Commonwealth Games (CWG) and Indian Premier League (IPL);
- (b) if so, the details in this regard;
- (c) whether various enforcement agencies have conducted raids on CWG s/nd IPL officials recently;
- (d) if so, the details of such agencies and the outcome of such raids; and
- (e) the time by when Government proposes to file charge-sheets against the guilty?

Answer

MINISER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) to (e) The information is being collected from the concerned agencies and will be (aid on the Table of the House.